

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2008

Dated: 9th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Bharat Coking Coal Ltd.

.... Appellant (s)

Versus

DLF Power Limited & Anr.

...Respondent (s)

Counsel for the Appellant (s): Mr. A. B. Singh &
Mr. Anupam Lal Das
Counsel for the Respondent (s): Mr. Krishnan Venugopal, Sr. Adv. with
Mr. Kamal Budhiraja
Mr. Siddharth Singh for R-1

ORDER

Today, Mr. Krishnan Venugopal, the learned Senior counsel appearing for Respondent No.1 has argued the matter at length by way of reply. Written Submissions have also been filed by them today. The learned Senior counsel for the Appellant has already finished his arguments and filed the Written Submissions.

Judgment is Reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/MK